

12

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.109/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.19/2014
NAME OF THE COMPANY	Lokankara Realtors Pvt Ltd
NAME OF THE PETITIONER(S)	K Prabhakar Reddy & Another
NAME OF THE RESPONDENT(S)	Lokankara Realtors Pvt Ltd & (7) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari M. Cibi Vishnu	Pet	9010613271	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri T.V.P. Sai Vihari along with Shri M. Cibi Vishnu, Ld. Counsels for the Petitioner.

The case was instituted in the year 2014 in the then CLB and transferred to this Bench on its constitution in the year 2016. There are several developments taken place in the meanwhile and the case was heard and reserved for orders.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on 15.03.2018.

Member (T)

Member (J)